

[Shri Vasant Sathe]

this and other areas where we will give assistance from our Central source : we have provided Rs. 500 crores for modernisation, improvement, equipment, so that their plant load factor improves. The first thing that I saw was supply of coal for thermal. The plant load factor is relevant only in thermal. In coal supply also, it is a fact that, as far as ash-content in our coal is concerned—it is inherent ; you cannot do anything about it-day by day the ash-content is higher. It is bound to be. Our plants can use if you re-design your boilers. You can use high-ash content coal and get some energy. There was the problem of extraneous factors like stones, shale and other things. Our electricity boards were complaining. We have now coordinated between Coal and Power stations and much of this problem of extraneous factors and supply of coal has been resolved with the result right upto Bhatinda and Panipat the position has improved substantially.

We are doing our best but as I said these are temporary of superficial measures. The real solution is an integrated approach to power generation. As some of the hon. Members said even non-conventional source is also an important thing and we will have to give adequate attention. I must confess that upto now somehow we have not given adequate attention or resource to the non-conventional sources like solar, wind, bio-gas and bio-mass. It is not your fault or my fault. It is the system. If we provide Rs. 100 crores only for the entire non-conventional source generation it cannot perform great miracles. Although we know that bio-gas, smokeless chullahs and various other things are getting encouraging response yet I think a break-through will come that day when our young scientists who are capable of doing it find a method of using solar energy which we have in plenty. Today per unit it may not be commercially viable but as a delivery cost locally at some places you will find that non-conventional sources of energy are at par if not cheaper than the conventional sources. Therefore, we are trying to encourage this.

We have set-up wind mills all along the coastal line. Now we have set-up pilot

wind mill plants in Maharashtra, Cujarat, Tamil Nadu and Orissa and they are showing encouraging results because of the recurring cost not being there in solar or wind. So, we want to encourage it. Ultimately if we have an integrated approach and I will beg of our friend to consider this without ideological prejudices and if we allow power generation in this country for captive, collective and dedicated power plants and even an additionality of resource given power generation is the key. Nobody can take away power. Nobody can export it. So, if we allow that and adopt this attitude and the House supports this, I think, that will be the only answer to make up the gap we are having otherwise we may debate but progressively by the turn of the century at the present plant projection the gap will be more than 20,000 MW and it will be the ruin of our industrial growth. So we have to give a very considered thought to this and I will be always obliged and benefitted by the advice that this House gives.

13.15 hrs.

ELECTION TO COMMITTEE
Committee on Official Language

[English]

THE MINISTER OF STATE IN THE
DEPARTMENT OF STATES (SHRI
GHULAM NABI AZAD) : I beg to
move :

“That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of the Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, two members from amongst themselves to be members of the Committee on Official Language *vice* Shri PV Narasimha Rao resigned from the Committee and Shri B. V. Desai died.”

MR. DEPUTY-SPEAKER : The question is :

“That in pursuance of sub-section (2) of Section 4 of the Official

Languages Act, 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of single transferable vot, two members from amongst themselves to be members of the Committee on Official Language vice Shri P.V. Narasimha Rao resigned and Shri B.V. Desai died."

The motion was adopted.

13.16 hrs.

LOKPAL BILL

[English]

Appointment of Members to Joint Committee

PROF N.G. RANGA (Guntur) : I beg to move :

"That this House do appoint the following members to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies caused by the death of Shri B.V. Desai and the resignations of Sarvashri Brahma Dutt, Eduardo Faleiro and Prof. K.K. Tewari :

1. Shrimati Basavarajeswari
2. Shri R.S. Khirhar
3. Shri Ram Swarup Ram
4. Shri Somnath Rath.

MR. DEPUTY-SPEAKER : The question is :

"That this House do appoint the following members to the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith in the vacancies caused by the death of Shri B.V. Desai and the resignations of Sarvashri Brahma Dutt, Eduardo Faleiro and Prof K.K. Tewari :

1. Shrimati Basavarajeswari
2. Shri R.S. Khirhar
3. Shri Ramswaroop Ram
4. Shri Somnath Rath."

The motion was adopted.

13.17 hrs.

LOKPAL BILL

[English]

Extension of time for presentation of Report of Joint Committee

PROF N.G. RANGA (Guntur) : I beg to move :

"That this House do extend upto the last day of the last week of the Winter Session, 1986, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

MR. DEPUTY-SPEAKER : The question is :

"That this House do extend upto the last day of the last week of the Winter Session, 1986, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

The motion was adopted.

13.18 hrs.

The Lok Sabha then adjourned for Lunch till Fifteen minutes past Fourteen of the Clock.